

Central Administrative Tribunal
Principal Bench

O.A. No. 2125 of 2000
M.A. No. 2525 of 2000
M.A. No. 3056 of 2000

New Delhi, dated this the 22nd February, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

1. Dr. Laxmi Kant,
S/o Shri J.D. Saraswat,
R/o C/o Dr. R.M. Acharya,
784, Sector 9,
Faridabad,
Haryana.
2. Ms. Neeru Mathur,
R/o A-12, Pandav Nagar,
Delhi-110092.
3. Mr. Rakesh Kumar,
S/o Shri Kedar Prasad,
Bara Bazaar,
Kishori Lal Chowk,
Madhubani-847211.
Bihar.

.. Applicants

(By Advocate: Dr. Surat Singh)

Versus

1. Union of India through
the Secretary,
Ministry of Agriculture,
Krishi Bhawan,
New Delhi.
2. Director General,
Indian Council of Agricultural Research,
Krishi Bhawan,
New Delhi.
3. Director,
Indian Agricultural Research Institute,
Pusa,
New Delhi-110012.

.. Respondents

(By Advocate: Ms. Anuradha Priyadarshni)

ORDER (Oral)

S.R. ADIGE, VC (A)

Heard both sides.

2. It is not denied that there is one
vacancy still available in the grade of Research

2

(a)

2

Associate in the Project for Rice Genome Sequencing.

3. This O.A. is disposed of with a direction to respondents that if and when they take steps to fill up the aforesaid vacancy applicant should be permitted to apply for the same and his claim for appointment against that vacancy should be considered along with other eligible candidates by respondents, in accordance with rules and instructions on the subject. No costs.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

'gk'

S. R. Advige

(S. R. Advige)
Vice Chairman (A)